[RAJYA SABHA]	Unstarred Questions
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SlN	o. State	% increase in Tariff					
12.	Kerala	7.90%					
13.	Madhya Pradesh	0.77%					
14.	Meghalaya	7%					
15.	Nagaland	7.00%					
16.	Odisha	2.40%					
17.	Punjab	9.06%					
18.	Rajasthan	JVVNL - 10.04; AVVNL - 12.33%; JdVVNL - 20.34%;					
19.	Tripura	21%					
20.	Uttarakhand	5.21%					
21.	Uttar Pradesh	DVVNL - 7.43%; MVVNL - 4.60%; PVVNL - 3.40%; PuVVNL - 8.04%; KESCo - 3.35%					

## Profits earned by power producers

2169. DR. JANARDHAN WAGHMARE: Will the Minister of POWER be pleased to state:

- (a) whether Government has failed to protect consumers from high electricity tariffs despite huge profits earned by power producers;
  - (b) if so, the reasons therefor;

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- (c) whether the power producers are not passing profits to consumers and not following tariff policy; and
  - (d) if so, the further reaction of Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) The Electricity Act, 2003 empowers the appropriate Commission to fix tariff in accordance with the provisions

of the Act and in particular with reference to guiding principles stipulated under Section 61 of the Act.

The Central Electricity Regulatory Commission (CERC) is responsible for determination of tariff of Central Government owned generating companies, other generating companies having composite scheme of generation and sale in more than one State, and for interstate transmission licensees. In pursuance of the provisions of the Act and with due regard to the guiding principles under Section 61 of the Act, the Central Commission specifies Multi Year Tariff principles inter-alia balancing the interest of consumers while at the same time ensuring recovery of the cost of electricity in a reasonable manner. The Commission follows cost plus approach of tariff regulation whereby prudent cost and a reasonable return are allowed to be recovered through tariff. Through various financial and operations norms, the Commission also induces efficiency in operation of the generating plants and the transmission systems. For protecting the interest of consumers enabling provisions have been provided in the Electricity Act, 2003 and polices made thereunder.

(c) and (d) As per Power Finance Corporation (PFC) report on Performance of State Power Utilities for the years 2009-10 to 2011-12 which has been finalized and submitted to Ministry of Power, Profit after tax (on accrual basis) and Return on Net Worth (RoNW) for utilities, covered in the Report, engaged only in generation business are as follows:

	2009-10	2010-11	2011-12
Profit after tax on accrual basis (Rs. crores)	932	1,543	1,993
RoNW (%)	2.18	3.29	3.75

Utility-wise details of Profit after tax (on accrual basis) and Return on Net Worth (RoNW) are given in Statement (See below). No record of the accounts of private power companies is maintained by the Ministry of Power.

Statement

Profit after tax (on accrual basis) and Return on Net Worth (RoNW) for generation companies

	State		2009-10		2010-11		2011-12	
Region		Utility	Profit after tax on accrual basis (Rs. Crores)	RoNW (%)	Profit after tax on accrual basis (Rs. Crores)	RoNW (%)	Profit after tax on accrual basis (Rs. Crores	RoNW (%)
1	2	3	4	5	6	7	8	9
Eastern	Odisha	OHPC	27	3.07	38	4.09	76	8.07
		OPGCL	81	7.89	115	10.10	137	10.75
	West Bengal	WBPDCL	23	0.51	78	1.66	380	7.37
North Eastern	Assam	APGCL	24	5.56	9	1.93	(50)	(12.35)
Northern	Delhi	Indraprastha	105	16.88	18	2.85	266	27.96
		Pragati	124	6.13	103	4.94	168	6.40
	Haryana	HPGCL	32	1.31	5	0.18	(160)	(6.16)

	Jammu and Kashmir	J and K PDCL	(77)	(10.46)	396	50.18	345	29.83	
	Rajasthan	RRVUNL	(12)	(0.31)	(41)	(0.97)	(144)	(3.11)	
	Uttar Pradesh	UPJVNL	32	16.14	1	0.48	(8)	(5.14)	
		UPRVUNL	41	0.70	126	1.86	90	1.21	
Southern	Uttarakhand	UJVNL	11	1.21	17	1.77	57	5.50	
	Andhra Pradesh	AP Genco	289	10.14	313	9.91	402	11.30	
	Karnataka	KPCL	436	9.13	525	9.04	115	1.76	
	Puducherry	Puducherry PCL	6	3.46	(0)	.(0.19)	4	2.31	3
Western	Chhattisgarh	CSPGCL	103	9.04	(361)	(44.19)	16	1.08	1
	Gujarat	GSECL	124	4.10	144	4.20	172	4.80	
	Madhya Pradesh	MPPGCL	(640)	(29.85)	(251)	(10.24)	(74)	(2.70)	
	Maharashtra	MSPGCL	203	4.19	309	5.47	200	2.95	
Grand Total			932	2.18	1,543	3.29	1,993	3.75	

Written Answers to

[11 FEB., 2014]